



THE HIGH COURT OF ORISSA : CUTTACK

NOTIFICATION

No. 949 / Dtd. 27.06.2023

In exercise of the powers conferred under Section 16 of the Advocates Act, 1961 read with Rule 7(1) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019 and pursuant to Advertisement No. 01/2023, Hon'ble the Chief Justice has been pleased to designate the following Advocates as Senior Advocates.

1. Shri Sunkuru Sudhakar Rao
2. Shri Rudra Prasad Kar
3. Shri Samir Kumar Mishra
4. Shri Prafulla Kumar Rath
5. Mrs. Pami Rath

By Order of the Court

[Signature]
27/06/2023

REGISTRAR GENERAL

Memo No. 950 (58) / Dtd. 27.06.2023

Copy forwarded to the :

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, High Court of Allahabad;
3. Registrar General, High Court of Andhra Pradesh;
4. Registrar General, High Court of Bombay, Mumbai;
5. Registrar General, High Court of Calcutta, Kolkata;
6. Registrar General, High Court of Chhatishgarh;
7. Registrar General, High Court of Delhi;
8. Registrar General, High Court of Guwahati;
9. Registrar General, High Court of Gujrat;
10. Registrar General, High Court of Himachal Pradesh;
11. Registrar General, High Court of Jammu & Kashmir;

12. Registrar General, High Court of Jharkhand;
13. Registrar General, High Court of Karnataka;
14. Registrar General, High Court of Kerala;
15. Registrar General, High Court of Madhya Pradesh;
16. Registrar General, High Court of Madras;
17. Registrar General, High Court of Manipur;
18. Registrar General, High Court of Meghalaya;
19. Registrar General, High Court of Patna;
20. Registrar General, High Court of Punjab & Haryana;
21. Registrar General, High Court of Rajasthan;
22. Registrar General, High Court of Sikkim;
23. Registrar General, High Court of Telengana;
24. Registrar General, High Court of Tripura;
25. Registrar General, High Court of Uttarakhand;
26. Secretary, Bar Council of India, New Delhi;
27. Secretary, Odisha State Bar Council, Cuttack;
28. Secretary, Orissa High Court Bar Association, Cuttack.
29. District & Sessions Judge, (All);

for information and necessary action.

27/06/2023

REGISTRAR GENERAL

Memo No. 951 (120) / Dtd. 27.06.2023

Copy forwarded to the :

1. All Officers of the Court;
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges.
4. Principal Private Secretary to the Advocate General, Odisha, Cuttack.
5. Mr. S.P. Mishra, Sr. Advocate, Orissa High Court Bar Association, Cuttack.
6. All superintendent of the Court.

for information and necessary action.

27/06/2023

REGISTRAR GENERAL

Memo No. 952(5) / Dtd. 27.06.2023

Copy forwarded to the :

1. Shri Sunkuru Sudhakar Rao, A-810, Metro Green Woods, Trisulia, Cuttack-754005.
2. Shri Rudra Prasad Kar, At-Purighat, Near Police Station, Cuttack-753009, Odisha.
3. Shri Samir Kumar Mishra, Plot No. C-882, Sector-6, Markat Nagar, CDA, Cuttack-753014, Odisha.
4. Shri Prafulla Kumar Rath, Plot No. 3D/1121, Sector-11, C.D.A., Dist.-Cuttack, Odisha, Pin-753015.
5. Mrs. Pami Rath, Padmalaya, Seikh Bazar, Cuttack-753008, Odisha.

for information and necessary action.

J. K. Rath
27/06/2023
REGISTRAR GENERAL

Memo No. 953 / Dtd. 27.06.2023

Copy forwarded to the Central Project Coordinator of the Court for information and to upload the notification in the Courts website.

J. K. Rath
27/06/2023
REGISTRAR GENERAL